

**ROC.NO.23/2017-CON.ESTT.I.**



**THE FOLLOWING CANDIDATES ARE REQUIRED TO BE PRESENT  
ON 29.11.2017 (WEDNESDAY) AT 02.30.P.M., FOR VERIFICATION OF  
CERTIFICATES FOLLOWED BY AN INTERVIEW BEFORE THE HON'BLE  
COMMITTEE, FOR THE POST OF LAW CLERK TO THE HON'BLE JUDGES**

<b>Sl. No.</b>	<b>NAME OF THE CANDIDATE</b>
1	ANMOL GULECHHA
2	THANIGAI ADHAVAN .M
3	SURESH KUMAR .P
4	RAMALAKSHMI .P
5	SRIVASTAVA .A
6	SATHISH .K
7	MYNUDHEEN .G
8	LAKSHATHIPATHI.R
9	TAMILYAZHINI .T
10	SUSMITHA. M
11	INDRAJITH .E
12	JEEVA .A.B

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**THE FOLLOWING CANDIDATES ARE REQUIRED TO BE PRESENT  
ON 30.11.2017 (THURSDAY) AT 02.30.P.M., FOR VERIFICATION OF  
CERTIFICATES FOLLOWED BY AN INTERVIEW BEFORE THE HON'BLE  
COMMITTEE, FOR THE POST OF LAW CLERK TO THE HON'BLE JUDGES**

<b>Sl. No.</b>	<b>NAME OF THE CANDIDATE</b>
1	MUTHUPRIYA .K
2	SHANTHI .K
3	LAVANYA .M
4	SRIRAM ANANTH .V
5	DHARMALINGAM .R
6	HANUMANTHAPPA TALAWAR
7	SAKTHIVEL .C
8	MATHURA .S
9	GANESH .N.S.
10	YOGESHWARI .K
11	SARAVANAN .G

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*INDIVIDUAL CALL LETTERS HAVE BEEN DESPATCHED TO THEIR ADDRESS, THROUGH SPEED POST, REQUIRING THEM TO APPEAR FOR THE INTERVIEW.*

*ALL THE AFORESAID CANDIDATES ARE DIRECTED TO BRING THE ORIGINAL OFFICIAL MEMORANDUM SENT BY THE HIGH COURT ALONG WITH ALL THE TESTIMONIALS.*

*THEY ARE ALSO INFORMED THAT THEY SHALL BRING ANY OF THE PHOTO I.D. CARDS ISSUED BY THE CENTRAL / STATE GOVERNMENTS, SUCH AS AADHAR CARD, DRIVING LICENCE, VOTER I.D. OR GOVERNMENT EMPLOYEE I.D. CARD DEPICTING THEIR ADDRESS AND PHOTO (PAN CARD IS NOT ALLOWED AS AN I.D. CARD FOR THIS PURPOSE) AND GET THEIR 'ENTRY PASS' FROM THE COUNTERS NEAR THE INDIAN BANK IN THE MADRAS HIGH COURT CAMPUS, MADRAS, SO AS TO ENTER THE HIGH COURT.*

*CANDIDATES WITHOUT THE PHOTO I.D. WILL NOT BE ISSUED WITH ENTRY PASS.*

HIGH COURT, MADRAS.  
DATED:1611.2017.

Sd/- R.SAKTHIVEL,  
REGISTRAR GENERAL.